

APPELLATE TRIBUNAL FOR ELECTRICITY
Core-4, 7th Floor, SCOPE Complex Lodhi
Road, New Delhi-110 003

Dated : 6th November, 2025

Notification

In compliance with the Office Memorandum No. 12/4/2020-JCA dated 27th March, 2025, issued by the Department of Personnel & Training, Government of India, the 14th April, 2025 (Monday) was declared as a closed holiday on account of the birthday of Dr. B.R. Ambedkar.

In view of the above, APTEL, vide its Circular dated 11th April, 2025, declared 14th April, 2025 as a holiday in the Appellate Tribunal for Electricity and accordingly designated 8th November, 2025 (Saturday) as a working day in the Tribunal.

All concerned parties and learned advocates are hereby once again informed that **8th November, 2025 (Saturday) will be observed as a working day in APTEL.**

Sd/-
(Swapna Singh)
Registrar

To :

All parties & Ld. Advocates

Copy to :-

1. PPS to Hon'ble Chairperson /
2. PPS/PS to all Hon'ble Members
3. PA to Registrar
4. PS to Dy. Registrar (NS)
5. Steno to Dy. Registrar (MJS)
6. All Officers/Officials/Staff of APTEL
7. Consultant/IT (outsourced) upload the circular on the Website of APTEL.
8. Notice Board / Guard File